

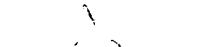
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22.09.1992
MP 2279/92 in OA 1013/91

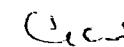
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Present : Sh.R.L. Sethi, counsel for the applicant.

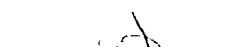
Sh.Durgesh Kumar Srivastava, Section Supervisor,
departmental representative for the respondents.

The learned counsel for the applicant under instructions from his client submits that the reliefs prayed for, have already been given to him. He does not wish to pursue these proceedings, and that he may be allowed to withdraw the OA. Accordingly, the OA is dismissed as withdrawn leaving the parties to bear their own costs.


(J.P. SHARMA)
MEMBER (J)
22.09.1992


(P.C. JAIN)
MEMBER (A)
22.09.1992

Later on the learned counsel for the respondents.
Shri P.P.Khurana appeared.


(J.P. SHARMA)
MEMBER (J)
22.09.1992


(P.C. JAIN)
MEMBER (A)
22.09.1992